

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 30/94 in
O.A. NO. 766/93

New Delhi this the 21st day of April, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Man Singh Meena S/O Ram Singh Meena,
Office Superintendent in the
Office of Asstt. Controller of
Stores, Western Railway,
New Delhi, R/O 302-C,
W. Railway Colony,
Tughlakabad.

... Petitioner

By Advocate Ms. Raman Oberoi, proxy for
Shri B. S. Mainee, Advocate

Versus

1. Shri P. V. Vethisaran,
General Manager,
Western Railway,
Church Gate, Bombay.
2. Shri C. J. Bijlani,
Controller of Stores,
Western Railway,
Church Gate, Bombay.
3. Shri Vimal Rautje,
Dy. Controller of Stores,
Western Railway,
Kota.

... Respondents

By Advocate Shri Shyam Moorjani

O R D E R (ORAL)

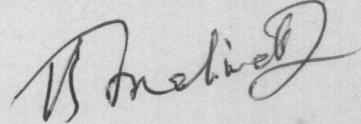
Shri Justice V. S. Malimath -

In view of the order now passed giving promotion to the petitioner to the cadre of Superintendents Grade-I w.e.f. 5.12.1986, the date when there was a clear vacancy available for his case being considered for promotion, we are satisfied that the judgment has been complied with. Hence, these proceedings are dropped.

P. J. 26

(P. T. Thiruvengadam)
Member (A)

/as/


(V. S. Malimath)
Chairman